

PROCEEDINGS OF THE PRICIPAL DISTRICT JUDGE, SRIKAKULAM

Present: Sri G.Ramakrishna,
Principal District Judge,

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Sub: Alarming rise in COVID – 19 cases in the State – Functioning of the Subordinate Courts and Tribunals under the control of the High Court from 02.7.2020 to 13.07.2020 – Revised instructions for Judicial and Administrative work relating to the Principal District Court, Srikakulam - Sri P.V.S.Durga Prasada Rao, Chief Administrative Officer, Special Judge, for trial of cases under SCs & STs (POA) Act-cum-IV Additional District Judge's Court, Srikakulam nominated as Nodal Officer - Orders - Issued.

Ref: Hon'ble High Court's Notification in ROC.No.192/SO/2020, dated 01.07.2020.

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ORDER DATED: 02.07.2020:

The Principal District Judge, Srikakulam is pleased to pass the following orders;

- Sri P.V.S.Durgaprasada Rao, Chief Administrative Officer, Special Judge, for trial of cases under SCs & STs (POA) Act-cum-IV Additional District Judge's Court, Srikakulam is nominated as Nodal Officer in this District for working sitting days for contacting 02.07.2020 to 13.07.2020 telephonically to attend all the queries of the Advocates / Party- in-person and necessary directions be issued through his e-mail ID: prasadpunyapu24@gmail.com and mobile number: **9347203204** and the same may be uploaded in the Official website of the Principal District Court, Srikakulam.



Principal District Judge,
Srikakulam.



To:

Sri P.V.S.Durgaprasada Rao, Chief Admininstrative Officer, Special Judge, for trial of cases under SCs & STs (POA) Act-cum-IV Additional District Judge, Srikakulam through officer concerned.

Copies to:

1. The Special Judge, for trial of cases under SCs & STs (POA) Act-cum-IV Additional District Judge, Srikakulam.
2. All the Judicial Officers in the Srikakulam district
3. All the Presidents, Bar Association in Srikakulam District
4. The System Officer, District Court, Srikakulam.

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